

By E-Mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-50/2000/1667/A**

From :- Shri Kaushik Kumar Sharma  
Joint Registrar (Vigilance)  
Gauhati High Court,  
Guwahati.

To, Smti Mitali Thakuria  
District & Sessions Judge  
Kokrajhar

Dated Guwahati the 2<sup>nd</sup> April, 2019.

Sub: **Headquarter leave permission.**

Ref:- Your letter No. DJK.1-5/19/477 dated 30.03.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for Head Quarter Leave permission from the evening of 30.03.2019 till the morning of 01.04.2019, has been granted / rejected.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-50/2000/1668/A dated 02.04.19**

Copy to –

✓ The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

*02/04/19*  
**JT. REGISTRAR (VIGILANCE)**

*Pen*